

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 1215, 1299,1204 & 1298 OF 2018
IN APPEAL NO. 261 OF 2018 &
IA NO. 1214 OF 2018**

Dated: 12th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

PTC India Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Parag P. Tripathi, Sr. Adv.
Mr. Ravi Kishore
Mr. Rajshree Chaudhary

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua for R-2

Mr. Hemant Singh
Ms. Jyotsna Khatri for R-3

ORDER

As agreed by learned counsel for the parties, list the application for further hearing on **09.01.2019**. Interim order, if any, will continue till the next date of hearing.

(S. D. Dubey)
Technical Member
Ts/kt

(Justice Manjula Chellur)
Chairperson